

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Data Entry Operators to the post of Data Entry Operators (SG) in the District Judiciary of UT of J&K.

ORDER

No.: 594 of 2025/Psy

Dated: 24/04/2025

Sanction is hereby accorded to the promotion of following Data Entry Operators to the post of Data Entry Operators (SG) in the Pay Level-6 (35400-112400):

S.No.	Name and designation of the official	Present Place of Posting	Post to which Promoted	Effective date of promotion
1.	Shri Gopal Sharma, Data Entry Operator	Pr. District & Sessions Judge, Jammu.	Data Entry Operator (SG)	From the date of issuance of order
2.	Shri Ravi Kumar, Data Entry Operator	Pr. District & Sessions Judge, Udhampur.	Data Entry Operator (SG)	From the date of issuance of order

Note:- Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

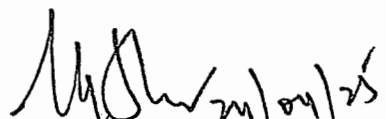
**Principal Secretary to
Hon'ble the Chief Justice**

No.:- 563-70/Psy-670

Dated:- 24/04/2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
..... for information.
4. Pr. District & Sessions Judge, Jammu & Udhampur for information and necessary action.
5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
6. Director Finance, High Court of J&K and Ladakh for information.
7. Chief Librarian, High Court Wing, Jammu / Srinagar.
8. Order file


**Principal Secretary to
Hon'ble the Chief Justice**